

GOVERNMENT OF INDIA
MINISTRY OF OVERSEAS INDIAN AFFAIRS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
CONTRIBUTION OF NRIS .

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Shri Shyamal Chakraborty

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state :-

- (a) the number of Indians living abroad, country-wise;
- (b) the number of NRI population in Gulf countries;
- (c) the contribution of NRIs living in various countries to our national exchequer, country-wise; and
- (d) the specific demands of NRIs on which Government is working out to solve the problems there?

ANSWER

MINISTER OF OVERSEAS INDIAN AFFAIRS

(SHRI VAYALAR RAVI)

(a) & (b): As per information compiled from Indian Missions statement indicating the estimated number of Overseas Indians is enclosed as per Annexure.

(c) : As per information given by RBI, remittances consisting mainly of repatriation by private Indians working overseas is US \$ 53.9 billion in the year 2009-10.

(d): Several steps have been taken to address issues of NRIs , these inter alia include :

(i) Notification dated 21st September, 2010 has been issued giving Voting Rights to Non Resident Indians. The modalities about registration of NRI voters are being worked out.

(ii) Labour MoUs have been signed with seven countries to promote welfare of workers.

(iii) PIO and OCI cards are being issued to Overseas Indians to facilitate visit and stay by Overseas Indians in India.

(iv) Annual Diaspora Meets are organized to interact with NRIs.